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CENTRAL ADMINISTRATIVE TRIBUNAL - PRINCIPAL BENCH

O.A.No.58 of 1998

New Delhi: this the 3rd day of June, 1998.

HON'BLE M.R.S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE M.R.T.N.BHAT, MEMBER (J)

Narendra Kumar Sahoo,
S/o Padmacharan Sahoo,
IFS(B) Foreign Service Institute,
Navrattan Hall-2,
Akbar Bhavan,
Chanakyapuri,
Satya Marg,
New Delhi -021

..... Applicant.

(By Advocate: Shri S.K.Tripathi)

Versus

1. Chairman/ Regional Director
(Northern Region)
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road,
New Delhi.

2. Union of India, through
its Secretary,
Ministry of Personnel,
Public Grievances and Pensions,
North Block,
New Delhi-1

... Respondents.

(By Advocate: Shri V.S.R.Krishna)

ORDER(ORAL)

HON'BLE M.R.S.R. ADIGE, VICE CHAIRMAN (A):

Applicant impugns the final result of the post of Assistant declared by Respondents published in the Employment News dated 13/19.12.97, and seeks consideration for appointment as IFS (Cypher Asstt) under OBC quota.

2. We have heard proxy Shri S.Tripathi for Shri S.K.Tripathi for applicant and Shri V.S.R.Krishna for the respondents.

3. Shri Krishna has handed over a copy of respondents' short reply across the bar (which is taken on record) in which it has been stated that the applicant's dossier has been forwarded by the

(A)

Commission to the Ministry of External Affairs
Vide Nomination Letter dated 27.5.98 for appointment
against a vacancy of Cypher Assistant reserved for
OBC in the Cypher Cadre of IFS(B). Shri Krishna has
stated at the Bar that the applicant's seniority will
be determined as per his position in the merit list.

4. In view of the above, nothing further
survives in the OA which has become infructuous
and is accordingly dismissed.

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(T.N.BHAT)

MEMBER(J)

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(S.R.ADIGE)
VICE CHAIRMAN(A).

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